

Seventeenth Loksabha

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Title: Regarding exclusion of wild boar from Schedule III and include it in Schedule V of the Wildlife Protection Act, 1972.

KUMARI RAMYA HARIDAS (ALATHUR): Sir, I would like to point out a serious issue regarding farmers of Kerala, particularly of my constituency.

In the last few years, several acres of crop loss cases have been reported due to wild animals, like elephant and wild boar. Recently, in my constituency, in Nenmara, a person died from the attack of wild boar while he was working in a plantation field; and several people in different regions were seriously injured.

I request the Central Government to declare wild boar as dangerous because most of the attack cases and crop loss cases are not reported in the forest areas but in inhabitanancies. So, I request the Government and the Forest Department to take positive steps to exclude wild boar from Schedule III and include it in Schedule V of the Wildlife Protection Act of 1972 with strict guidelines so that farmers can resist the attack of wild boar and loss of crops.

I request the Central Government to conduct a detailed study for remedial measures and solution to prevent wild animals from entering into the inhabitanancies. I also request the Government to take positive measures to resolve this serious issue.

Thank you, Sir.

